

(2)

OA 874/05

5.8.2005

Hon'ble Mr. A.K. Bhatnagar, J.M.

Shri V.K. Srivastava, learned counsel for the applicant and Shri M.K. Sharma holding brief of Shri A.K. Gaur, learned counsel for the respondents.

At this stage, learned counsel for the applicant prays for withdrawing the present OA. He is permitted to withdraw the same. Accordingly, it is dismissed as withdrawn. However, the liberty is granted to the applicant to file a fresh and detailed representation regarding the facts that some juniors to the applicant have been accommodated by the respondents and their services have also been regularised, while the case of the applicant has been clearly ignored. If such representation is filed, it may be considered as per rules by the department as expeditiously as possible.


J.M.

OR

RKM/

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prepared


26.8.05